

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RGTL Industries Limited Date of Commencement of Liquidation: 09-11-2020; List of Stakeholders as on Date: 28-02-2021; Name of IP: Mr. Anshul Gupta; Last 5 digit of registration number: 10899

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1584507		1584507				NA
2	Liquidation costs incurred till date		1051730		1051730				NA
3	Secured financial creditors	4	2396808318	4	2382760874		14047444		Annexure 3
4	Unsecured financial creditors	6	215714992	6	202718766		12996226		Annexure 4
5	Operational creditors (Workmen)	132	2764208	132	1933895		830313		Annexure 5
6	Operational creditors (Employees)	33	4507659	33	4152032		355627		Annexure 6
7	Operational creditors (Government Dues)	2	204871107	2	204871107				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	7382028	6	7028451		353577		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	611045479	3	164193210		446852269		Annexure 9
Total		186	3445730028	186	2970294572	0	475435456	0	